## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

	stakeholders					and the second			
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	88500.00	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	18738.00	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	1	24197588.00	1	24197588.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	106082128.00	3	29940642.00	0	69420205.00	6721281.00	<u>Annexure 7</u>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	22685568.00	2	21896230.00	0	789338.00	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		7	152965284	6	76141698	0	70209543	6721281	